

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SAHIYAR FINCAP PRIVATE LIMITED**

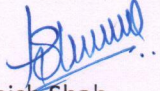
1.	Name of Corporate Person	Sahiyar Fincap Private Limited
2.	Date of Incorporation of Corporate Person	10/03/2016
3.	Authority under which Corporate Person is incorporated/registered	Roc-Ahmedabad, Gujarat Incorporated under the provision of Companies Act, 2013
4.	Corporate Identity Number/Limited Liability Identity number of Corporate Person	U65100GJ2016PTC086398
5.	Address of the registered office and principal office (if any) of Corporate Person	B/235 First Floor, Popular Center, Someshwar Complex, Part-1, Satellite Ahmedabad-380015 Gujarat
6.	Liquidation commencement date of Corporate Person	04/10/2021
7.	Name, Address, Email Address, Telephone Number and the registration number of the liquidator	Ashish Shah 402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad-380 006 E-mail; ashish@ravics.com Telephone No: 079 26420336/7/9 IP Registration Number: IBBI/IPA-002/IP-N00214/2017-18/10666
8.	Last date for submission of claims	03/11/2021

Notice is hereby given that the Sahiyar Fincap Private Limited has commenced voluntary liquidation on 04/10/2021.

The stakeholders of Sahiyar Fincap Private Limited are hereby called upon to submit a proof of their claims, on or before 03/11/2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Ashish Shah
Liquidator for
Sahiyar Fincap Private Limited (Under Voluntary Liquidation)
Date: 05/10/2021
Place: Ahmedabad